

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

19

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
(SINGLE BENCH)

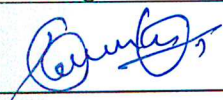
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)577/9/HDB/2019
NAME OF THE COMPANY	Vilin Bio Med Ltd
NAME OF THE PETITIONER(S)	Sonex (Partnership Firm)
NAME OF THE RESPONDENT(S)	Vilin Bio Med Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NAVEEN VASIREDDY	Advocate	advocatenav@outlook.com	

**ORDER**

PCS appearing for Operational Creditor is <sup>absent</sup> present. ✓

Sri Naveen Vasireddy filed vakalat for Corporate Debtor. For filing reply / counter, time granted till 24.12.2019.

  
Member (J)

Syamala